

### Housing for Coal Mines Labour

**1391. Shri P. R. Chakraverti:** Will the Minister of Labour and Employment be pleased to state:

(a) the different housing schemes sponsored by the Coal Mines Labour Welfare Fund and the money allotted under separate heads in 1963;

(b) the houses already constructed direct by the Fund till December, 1963 and the target of construction in the Third Plan;

(c) the number of houses constructed by the colliery owners till the end of 1963 in terms of various schemes of subsidy; and

(d) the plans for further constructions by the colliery owners placed before the Fund for approval?

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):** (a)

Scheme	Allotted during 1963-64
	Rs.
1. Subsidy-cum-Loan Scheme	9,83,000
2. Build Your Own House Scheme	1,000
3. Low Cost Housing Scheme	22,86,500
4. New Housing Scheme	1,31,89,800
Total	1,64,60,300

(b) 2153 houses under the Township Scheme. The question of constructing 450 additional houses under the Township Scheme is under consideration.

(c)

Scheme	No. of houses constructed
1. Subsidy Scheme	1,638
2. Subsidy-cum-Loan Scheme	2,060
3. Kutcha House Scheme	23
4. New Housing Scheme	16,424
5. Low Cost Housing Scheme	2,225
TOTAL	22,370

(d) A proposal for construction of 30,000 additional houses under the

New Housing Scheme and 15,000 houses under the Low Cost Housing Scheme, approved by the Coal Mines Labour Welfare Fund Advisory Committee, is under consideration of Government.

A scheme for carrying out improvements and or additions and alterations to the existing dhowrahs (about 30,000) to bring them upto minimum living standards is also under consideration.

### Central Labour Service

**1392. Shri P. Venkatasubbaiah:** Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal to constitute a Central Labour Service; and

(b) if so, the stage at which the proposal stands?

**The Minister of Labour and Employment (Shri Sanjivayya):** (a) No.

(b) Does not arise.

### Theft in 505 Central EME Workshop, Delhi Cantt.

**1393. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a tunger (battery charging set) was stolen from the 505 Central EME Workshop, Delhi Cantt. in 1965;

(b) whether an enquiry has been held in the matter; and

(c) if so, the result thereof?

**The Minister of Defence (Shri Y. B. Chavam):** (a) to (c). Yes, Sir. A Battery Charger (Tunger) was found missing from 505 Central EME Workshops on the 9th February 1963. The Court of Inquiry which was set up to investigate the loss has found a J.C.O. and a civil employee to be at fault. Suitable disciplinary action will be taken against these individuals.